

DIVISION BENCH  
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/112(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SANJAY CHAKRAVARTY VS CONVEYOR &amp; ROPEWAY SERVICES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Petitioner  
Mr. Santosh Kumar Ray, Adv. ]  
Ms. R. Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
Mr. Kushagra Shah, Adv. ]  
Mr. Aniket Chaudhury, Adv. ]  
  
Ms. Mini Agarwal, Adv. ] For the Respondent No.3

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**